

Rochnama Details

Civil Register No.16-A-Diary

IN THE COURT OF: Additional District and Sessions Judge - V

Before: Sri Kamlesh Chandra Mishra

Dated 27-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Anticipatory Bail/907/2021	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 27-01-2022
2	Regular Bail/933/2021	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 27-01-2022
3	Regular Bail (Excise Act)/16/2022	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 27-01-2022
4	Excise Act/14/2020	Order Passed: Stage :Final Form Sub Satge :----	Next Date of Hearing :05-04-2022
5	Anticipatory Bail/1085/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
6	Anticipatory Bail/1105/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :02-03-2022
7	Regular Bail/836/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-02-2022
8	Regular Bail (Excise Act)/73/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
9	Regular Bail (Excise Act)/93/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :03-02-2022
10	Regular Bail (Excise Act)/96/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :29-01-2022
11	Regular Bail (Excise Act)/106/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :01-02-2022
12	Regular Bail (Excise Act)/110/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :11-02-2022
13	Regular Bail (Excise Act)/114/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-02-2022
14	Regular Bail (Excise Act)/115/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :29-01-2022
15	SESSION CASE/20/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-02-2022
16	SESSION CASE/119/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-04-2022
17	SESSION CASE/311/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-04-2022
18	SESSION CASE/12/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-04-2022
19	SESSION CASE/120/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-04-2022
20	SESSION CASE/213/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :25-04-2022
21	SESSION CASE/29/2020	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :25-04-2022

Roznama Details

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Before: Sri Kamlesh Chandra Mishra

Dated 27-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
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No. of Cases Heard	21
No. of Cases listed	21
No. of Witness Examined	
No. of Cases Disposed	3
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer